

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPIL No. 58 of 2020 with connected WPILs</p> <p><u>Shri S.K.Mishra, ACJ.</u> <u>Shri Alok Kumar Verma, J.</u></p> <p>Mr. Shiv Bhatt, learned counsel for the petitioner.</p> <p>Mr. C. S. Rawat, learned Chief Standing Counsel for the State.</p> <p>Mr. Rakesh Thapalial, learned Assistant Solicitor General assisted by Mr. V.K.Kaparwan for the Union of India.</p> <p>Let the Election Commission of India consider issuing appropriate directions prohibiting a large public rallies for the ensuing the election for the Uttarakhand State Legislative Assembly and to take a decision</p> <p>The Election Commission shall also consider for issuing appropriate directions for campaigning in virtual mode. We also request the Election Commission of India to consider the alternative of virtual voting in future.</p> <p>Let a copy of this Order be handed over to Mr. Shobhit Saharia, who shall intimate to the concerned party and seek instructions.</p> <p>List this WPIL along with connected WPILs on 12.01.2022.</p> <p>In the meantime, learned Chief Standing Counsel shall prepare the report submitted by the District Coordinate Committee and apprise the Court of the development in control of the COVID-19 Pandemic.</p> <p>(Alok Kumar Verma, J.) (S.K.Mishra,ACJ.) 05.01.2022</p> <p>KKS</p>

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